DELHI LEGISLATIVE ASSEMBLY List of Business

Tuesday 15th March 2005/ 24 Phalguna 1926 (Saka)

11.00	National Anthem (Jan Gan Man)
AM	
11.02	LT. GOVERNOR'S ADDRESS:
AM	

Hon'ble Lt. Governor will address the House.

National Anthem (Jan Gan Man)

(Sitting of the House will commence ten minutes after the departure of Lt. Governor)

National Song (Vande Mataram)

1 _ <u>PAPERS TO BE LAID:</u>

Assembly Secretary to lay on the Table of the House a copy of Hindi and English version of the Hon'ble Lt. Governor's Address.

2 <u>OBITUARY REFERENCES.</u>

Obituary references to be made on the passing away of the following: -

1. Shri PV Narasimha Rao, former Prime Minister

2. Victims of the *tsunami* waves.

Siddharath Rao Secretary

*Note: Hon'ble Members are requested to take their seats by 10.50 AM positively. Quorum Bell would not be rung for this purpose.

DELHI LEGISLATIVE ASSEMBLY

List of Business

Wednesday 16th March 2005/ 25 Phalguna 1926 (Saka)

2.00 PM

1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.

- 2 **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 - 1. Shri Veer Singh Dhingan
 - 2. Shri Surendra Kumar
 - 3. Shri Brahm Pal
 - 4. Shri Bheeshm Sharma
 - 5. Shri Kanwar Karan Singh

3 Presentation of Reports:

- Prof. (Smt.) Kiran Walia Shri Vijay Jolly to present the Fifth Report of the Business Advisory Committee.
- 2. Shri Ramakant Goswami

Shri Jai Bhagwan Aggarwal

to present the Third Report of the Private Members Bills and Resolution Committee.

4 Papers to be laid on the Table: Shri Raj Kumar Chauhan, Hon'ble Minister of Development:

- Notification dated 04th October 2004 regarding removal of Sh. Shamsher Singh from membership of Delhi Agricultural Marketing Board. (English & Hindi versions).
- 2. Notification dated 08th October 2004 regarding Schedule for Election of Members of Delhi Agricultural Marketing Board and Marketing Committees. (English & Hindi versions).
- 3. Notification dated 01st November 2004 regarding nomination of Members of Delhi Agricultural Marketing Board. (English & Hindi versions)
- 4. Notification dated 01st November 2004 regarding nomination of Chairman, Delhi Agricultural Marketing Board. (English & Hindi versions)
- 5. Notification dated 09th November 2004 regarding nomination of Members of APMC (MNI), Azadpur. (English & Hindi versions).
- 6. Notification dated 10th November 2004 regarding Members elected for Delhi Agricultural Marketing Board and Marketing Committee. (English & Hindi versions).
- Notification dated 24th November 2004 regarding Flower Marketing Committee, Mehrauli, Delhi (Amendment) Byelaws, 2004. (English & Hindi versions).
- Notification dated 21st December 2004 regarding Najafgarh Marketing Committee, Byelaws, 2004. (English & Hindi versions).

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9. Notification dated 07th February 2005 regarding Delhi Agricultural Marketing Service Regulation, 2004. (English & Hindi versions).

- 6. Shri Mala Ram Gangwal
- 7. Shri OP Babber
- 8. Shri Shri Vijay Jolly
- 9. Shri Ramesh Bidhuri
- 10.Shri Mohan Singh Bisht

- 10. Notification dated 11th February 2005 regarding Chhattarpur Farmers Market, Byelaws, 2004. (English & Hindi versions).
- 11. Annual Report for the year 2003-04 of the Delhi Co-Operative Housing Finance Corporation Ltd. (English and Hindi Version).
- 12. Action Taken Memorandum of the Recommendations made in the Third Report 1996-97 and 1997-98 (Combined) and Fourth Report 1998-99 and 1999-2000 (Combined) of the National Commission for Safai Karmacharis. (English & Hindi versions).

5 Motion of thanks on Lt. Governor's Address:

Dr. SC Vats to move the following Motion:

'That this House expresses its gratitude to Hon'ble Lieutenant Governor for his address delivered to the Assembly on 15^{th} March 2005.'

Prof. (Smt.) Kiran Walia to Second the Motion.

Delhi 16th March 2005 Siddharath Rao Secretary

DELHI LEGISLATIVE ASSEMBLY Revised List of Business

Thursday 17th March 2005/ *26 Phalguna 1926 (Saka)* 2.00 PM

- 1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 2 **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 - 1. Shri Ramesh Bidhuri
 - 2. Shri Veer Singh Dhingan
 - 3. Shri Sushil Choudhery
 - 4. Shri Amrish Singh Gautam
 - 5. Shri Jai Kishan

- 6. Shri Vijay Jolly
- 7. Shri Kanwar Karan Singh
- 8. Shri Mange Ram Garg
- 9. Shri Surendra Kumar
- 10.Shri Bheeshm Sharma

3 Presentation of Reports:

- Dr. SC Vats Shri OP Babber to present the First Report of the Rules Committee.
- 2. Shri Vijay Singh Lochav
 - Shri Puran Chand Yogi

to present the First Report of the Committee on Government Undertakings

4 Adoption of Reports:

1. Prof. (Smt.) Kiran Walia Shri Vijay Jolly

to move the following motion: "That this House agrees to the 'Fifth **Report of the Business Advisory Committee**' presented to the House on 16th March 2005.'

2. Shri Ramakant Goswami

Shri Jai Bhagwan Aggarwal

to move the following motion: That this House agrees to the '**Third Report** of the Private Members Bills and Resolutions Committee' presented to the House on 16th March 2005.'

5 Papers to be laid on the Table:

- 1. Smt. Sheila Dikshit, Hon'ble Chief Minister to lay a copy of the notification dated 28.01.2005 regarding simplification of procedure for depositing of application fee under DRTI Act. (English & Hindi versions).
- 2. Shri Arvinder Singh Lovely, Hon'ble Minister of Education and Tourism to lay a copy of the Annual Report of Delhi Tourism & Transportation Development Corporation Ltd. for the year 2003-04. (English and Hindi Version)
- 3. Shri Haroon Yousuf, Hon'ble Minister of Power to lay a copy of the 'Separate audit report of DVB for the year 2001-02' (English Version).

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Siddharath Rao

Secretary

6 **Introduction of Bills:**

- 1. Dr. AK Walia. Minister of Finance to introduce the Value Added Tax (Amendment) Bill, 2005 with the leave of the House.
- 2. Dr. AK Walia, Minister of Finance to introduce the Indian Stamps (Delhi Amendment) Bill, 2005 with the leave of the House.
- 7 **Motion of thanks on Lt. Governor's Address:** Dr. SC Vats and Prof. (Smt.) Kiran Walia to initiated discussion on the Motion of Thanks moved on the 16th March 2005. Other members also to participate in the debate.

Delhi

17th March 2005

DELHI LEGISLATIVE ASSEMBLY List of Business

Friday 18th March 2005/ *27 Phalguna 1926 (Saka)* 2.00 PM

- **1 Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 2 Special Mention (Rule 280): Members to raise matters under Rule 280.
- **3** Adoption of Reports:

Shri Vijay Singh Lochav Shri Puran Chand Yogi

to move the following Motion: "That this House agrees to the **First Report of the Committee on Government Undertakings** presented to the House on the 17th March 2005."

4

Private Members Resolutions

1. Shri A Dayanand Chandila A to move the following Resolution: " This House resolves that all the villages in Delhi be exempted from the purview of building bye-laws."

2. Shri Kulwant Rana to move the following Resolution: "This House resolves that an Urbanised Villages Development Board be constituted similar to the Rural Villages Development Board for the consolidated and desired development of the urbanized villages in Delhi."

3. Shri Surendra Kumar to move the following Resolution: "This House resolves that instead of financial assistance of Rupees One Thousand, being paid to the handicapped persons (men and women) by the Social Welfare Department, these persons should be paid regular monthly pension as the existing system is not purposeful."

Delhi 17th March 2005 Siddharath Rao Secretary

DELHI LEGISLATIVE ASSEMBLY List of Business

Monday 21st March 2005/ 30 *Phalguna 1926 (Saka)* 2.00 PM

- 1 Question Hour: Starred Questions as shown in separate list to be asked and replies given.
- 2 Special Mention (Rule 280): Following Members to raise matters under Rule 280:
 - 1. Shri Puran Chand Yogi
 - 2. Dr. Jagdish Mukhi
 - 3. Shri Brahm Pal
 - 4. Shri Ramvir Singh Bidhuri
 - 5. Shri Mahabal Mishra
- 6. Shri Ramesh Bidhuri
- 7. Shri Bheeshm Sharma
- 8. Shri Sushil Choudhery
- 9. Shri Vijay Jolly
- 10. Shri Mala Ram Gangwal

Legislative Proposals

- 3 Consideration and passing of Bills:
 - 1. Dr. AK Walia. Minister of Finance to move that "The Value Added Tax (Amendment) Bill, 2005" introduced in the House on 17th March 2005 be considered.

Also to move that the Bill be passed.

2. Dr. AK Walia, Minister of Finance to move that "The Indian Stamps (Delhi Amendment) Bill, 2005" introduced in the House on 17th March 2005 be considered.

Also to move that the Bill be passed.

4 Motion of thanks on Lt. Governor's Address: Discussion on the Motion of Thanks moved on the 16th March 2005 by Dr. SC Vats and Prof. (Smt.) Kiran

Delhi 21st March 2005

Siddharath Rao Secretary

DELHI LEGISLATIVE ASSEMBLY List of Business Tuesday 22nd March 2005/ 1 Chaitra 1927 (Saka) 2.00 PM

- 1 Question Hour: Starred Questions as shown in separate list to be asked and replies given.
- 2 Special Mention (Rule 280): Members to raise matters under Rule 280.
- 3 Papers to be laid on the Table: Dr. AK Walia, Minister of Finance to lay a copy of the notification dated 4th January 2005 regarding reduction in rate of sales tax on bullion.
- Motion of thanks on Lt. Governor's Address: 4 Debate on the Motion of thanks to conclude. Voting on the following Motion moved on 16th March 2005: Dr.SC Vats Prof. (Smt.) Kiran Walia 'That this House expresses its gratitude to Hon'ble Lieutenant Governor for his address delivered to the Assembly on 16th March 2005.'
- Calling Attention Motion: 5 Shri OP Babber to draw the attention of the Chief Minister on the incident of gang rape in Bawana.

Delhi 21st March 2005 Siddharath Rao Secretary

DELHI LEGISLATIVE ASSEMBLY Revised List of Business Wednesday 23rd March 2005/ 2 Chaitra 1927 (Saka) 2.00 PM

- Tributes to Martyrs: House to pay tributes to martyrs Bhagat Singh, Rajguru 1 and Sukhdev
- 2 Question Hour: Starred Questions as shown in separate list to be asked and replies given.
- 3 Special Mention (Rule 280): Following Members to raise matters under Rule 280:
 - 1. Shri Veer Singh Dhingan
 - 2. Dr. Harsh Vardhan
- 6. Shri Mahabal Mishra
- 7. Shri Balram Tanwar
- 3. Shri Kanwar Karan Singh
- 8. Shri A Dayanand Chandila A

- 4. Shri Jai Bhagwan Aggarwal
- 5. Shri Sahab Singh Chauhan
- 9. Shri Mange Ram Garg 10. Shri Anil Bhardwaj

- 4 Presentation of Reports:
 - Shri Sahab Singh Chauhan Shri Ramvir Singh Bidhuri to present the Sixth Report of the Business Advisory Committee.
 - Shri Ramakant Goswami Shri Naseeb Singh to present the Fourth Report of the Private Members Bills and Resolutions Committee.

ANNUAL BUDGET (2005-2006)

Annual Budget (2005-2006): Dr. AK Walia, Minister of Finance to present the Annual Budget for the financial year 2005-2006.

Delhi 23rd March 2005 Siddharath Rao Secretary

<u>DELHI LEGISLATIVE ASSEMBLY</u> List of Business Thursday 24th March 2005/ 3 *Chaitra 1927 (Saka)*

2.00 PM

- 1 Question Hour: Starred Questions as shown in separate list to be asked and replies given.
- 2 Special Mention (Rule 280): Following Members to raise matters under Rule 280:
 - 1. Shri Vijay Jolly
 - 2. Shri Tarvinder Singh Marvah
 - 3. Shri Veer Singh Dhingan
 - 4. Shri Sahab Singh Chauhan
 - 5. Shri Anil Bhardwaj

- 6. Prof. (Smt.) Kiran Walia
- 7. Shri Ramesh Bidhuri
- 8. Shri A Dayanand Chandila A
- 9. Shri Mange Ram Garg
- 10. Shri Mahabal Mishra

- 3 Adoption of Reports:
 - 1. Shri Sahab Singh Chauhan
 - Shri Ramvir Singh Bidhuri

to move the following motion: "That this House agrees to the 'Sixth Report of the Business Advisory Committee' presented to the House on 23rd March 2005.'

2. Shri Ramakant Goswami

Shri Naseeb Singh

to move the following motion: "That this House agrees to the 'Fifth Report of the Private Members Bills and Resolutions Committee' presented to the House on 23rd March 2005.

4 Papers to be laid:

Dr. AK Walia, Minister of Finance to lay copies of the following notifications Notification dated 14th July 2004 regarding the Finance 1.

Commission for the National Capital Territory of Delhi (Conditions of Service) (Amendment) Rules, 2004.

2. Notification dated 18th August 2004 regarding the constitution of Municipal Taxation Tribunal.

3. Notification dated 21st October 2004 regarding the constitution of Third Delhi Finance Commission.

Notification dated 5th November 2004 regarding the Delhi 4. Corporation (Allowances of Councillors and Municipal Persons) (Amendment) Rules, 2004.

Notification dated 17.01.2005 regarding appointment of 5. Commissioner (Excise, Entertainment & Betting Tax) of Govt. of NCT of Delhi.

6. Notification dated 17.01 2005 regarding appointment of Deputy DELHI LEGISLATIVE ASSEMBLY Commissioner (Excise, Entertainment, Luxury Tax & Betting Tax) of Govt. of List of Business NCT of Delhi.

Thursday 31st March 2005 19 Shaitra 1927 (Saka) Notification dated 23.01 2005 regarding appointment of District 7. Excise Officers of Govt. of NCT of Delhi.

Question Hour: Starred Questions as shown in separate list to be asked and 8. Tax Officers of Govi. of NCT of Delhi.

- 2 Special Mention (Rule 280): Members to raise matters under Rule 280. Budget 2005-2006: Discussion on the Annual Budget 2005-2006 presented by the Finance Minister on 23rd March 2005. 2. Shri Baljor Singh 5
- Delhi

3. Shri Mala Ram Gangwal 4. Shri Mahabal Mishra

- 24th March 2005. Shri Vijay Jolly
 - 6. Shri Kanwar Karan Singh
 - 7. Ch. Mateen Ahmed

 - Shri Watcen Anneu Shri Wet Singh List of Business
 Shri Ramesh Lamba Monday 28th March 2005/ 7 Chaitra 1927 (Saka)
 Shri Surendra Kurado PM
- Question Hour: Starred Questions as shown in separate list to be asked and replies given. Shiri Ramvir Singh Bidhuri 1

Special Mention (Rule 280): Members to raise matters under Rule 280. 2

to initiate discussion on 'Functioning of the DDA and MCD'

Motion for election to Financial Committees: 3

The Chief Minister to move the following Motion:

"That the Members of this House do proceed to elect in the manner required under Rule 192(2), Rule 194(2) and rule 196(2) of the Rules of Procedure and Conduct of Business in the Legislative Assembly nine Members from <u>DELHI LEGISLATIVE ASSEMBLY</u> amongst themselves to serve as Members of the Public Accounts Committee, Estimates Committee and Committee on Government Undertakings, for the term beginning dayn 1st April 2005/51 and haitra 1923 (Salvarch, 2006." 2.00 PM

Motidn (Ruestion: Hour: Starred Questions as shown in separate list to be asked and 4 Shri Mukesh Sharma. Shri Bheeshm Sharma

Secretary

Siddharath Rao

Siddharath Rao

Secretary

Shri SureSpecialuMaention (Rule 280): Following Members to raise matters under Rule to move 2860 following Motion:

"This House tesc**Shes Man gel Rlamv Glarges** in Delhi be6ke**Shriussidhathe Sartväew**a of building by2elaShri Mohan Singh Bisht 7. Shri Sahab Singh Chauhan it also resolves tShritWeercSiorgloDthisgameeting water EndHarsterVaudphy, in villages, of buildShris MadaeRäfte Grangetrash of height 9beDm.tagdfistelMstdpiped; it further resolveRanthash Lahtebaative plots be allotte0.65hthe/ijalyabdity before relocation of dairies."

5 Budget 2007-2006 bised subthe Treblemual Budget 2005-2006 presented by the Finan Winistris of Finance Watch 2005 of the tellowing on the Table of the House:

1. Notification dated 30.03.2005 relating to annual report of DFC for the period ending 31.03.03. Siddharath Rao

Delhi period ending 31.03.03. Siddharath Rao 28th March 20052. Annual Report of DFC 2002-03 (English& Hindi versjoenetary

3. Audit Report of DFC for the period 2002-03. (English & Hindi version).

PRIVATE MEMBERS' BUSINESS **Tuesday 29th March 2005/ 8** *Chaitra 1927 (Saka)* **2.00 PM**

- 1 Question DBriv StarMen thers's Bill as shown in separate list to be asked and replies gisteri Bheeshm Sharma to introduce 'The Delhi Board for Homeless Children and Women Bill, 2005' with the leave of the House.
- 2 Special Mention (Rule 280): Members to raise matters under Rule 280.

2) Private Members' Resolutions:

3

i) Shri Mohan Singh Bisht to move the following resolution: "This Papers to be laid blockse fleets be that accredited journalists of Delhi be provided with Shri Mangat Raplosing has, for invision of al pumpases." to lay copies of the

following: ii) Shri Ramvir Singh Bidhuri to move the following resolution: "This House resolves that industrial units in villages being run by the

1. Notificationordigted 065082004 heges etwas inshould be Repsidents i Officer surview of Industrial Tribunal Nosel, The thi as appropriate authority to exercise function of the Appelligte Aughority anualer (Seation of the ventus trial of implementation: "This (Standing Orders) Alous 2945 solves that in order to solve the problems caused by the

2. Notification dated software in order to solve the problem's caused by the constituted under the Industrial Disputes Act, 1947 for the purpose of disposal oblem of of any proceeding involving any question pertaining to the application or interpretation of a Standing Order certified under the Industrial Employment (Standing Orders Act, 1946 Siddharath Bao

(Standing Orders Act, 1946 3. Notification dated 18.08.2004 reg. the additions in the Delhi Shops and Establishments Act, 1954 after the existing entry no. 247. Secretary

4. Notification dated 03.09.2004 reg. the additions in the Delhi Shops and Establishments Act, 1954 (Delhi Act 7 of 1954).

5. Notification dated 07.10.2004 reg. declaration of the five industries to be a public utilit **DELAHVICE (RISL AFIX)** For ASISEMIRIES And a constrained of the Industrial Disputes Act, **Revised List of Business**

6. Notification dated 14.192.609/4145C that addision s in any rsuance of rule 7 A of the Delhi Shops and Establish oppose Act, 1954.

7.1 QNetification detected and the Presiding of the Industrial Disputes Act, 1947.

2 Special Mention (Rule 280): Following Members to raise matters under Rule

8. 280 otification dated 16.09.2004 reg. appointment of Shri M.C. Garg as the Presiding SDffilera, himdlestrial Tribunal-III under Steic View Singth Dhindgestrial Disputes Act, Sh94 Wijay Jolly 6. Shri Surendra Kumar

9. Notificatiris distrid Cholada Pot reg. appointment for (SShri) Schraka Walia the Inspector of Fisherio Blacesther Stantion 8 of the Industrial Rispute Singh Bidhuri 10. Notification dated 27.12.2004 reg. deletion of words "Shri Deep Chand Bandhu" in the 2nd column of Notification dated 08.04.03 constituting the Defini Papers to bertraich pather Table of House:

11. Notification dates 18.0 M2005 ereg. fext approved of entry logensies for the then following Power Cumpatry from the provisions under section 5 of the Payment of Gratuity ANOTIFICATION of the provision of clause (b) of rule 95-A

12. Natheuticae after all and on 200 of the Kartherich of the participation of the paraither of the participation of the paraither of the paraitic and the para

13. Eleventificationnetsteln 28022005teagarstingsphliastion2004ThegMotog Vehicles alternative action (Amendment) Astio 2004 (English & Hindi versions).

14. Noinfleatificationed ated Stoft nB0052000 are interest structure for the (Reservation lament thing). "The Motor Vehicles Taxation (Amendment) Act, 2004"

15. Northeliston direct vertices ptember 2004 regarding appointment of AEROs for EPIC centers.

4 Budget 2005-2006 presented by the Finance Minister on 23rd March 2005 to continue

the Finance Minister on 23rd March 2005 to continue. **I. Excise Policy of the Government':** Shri Vijay Jolly to initiate discussion. Siddharath Rao 28th March 2005 Secretary

2. 'Relocation of dairies': Shri Jile Singh Chauhan to initiate discussion.

- 1 Question Hour: Starred Questions as shown in separate list to be asked and replies given.
- 2 Special Mention <u>6 Rule 480 CMsender straiss Entersy</u>under Rule 280. List of Business

Annual Budget (2005 (2006))
April 2005/ 15 Chaitra 1927 (Saka)
Discussion to conclude on the Annual Budget 2005-2006 presented by the Finance Minister on 23rd March 2005.

1 Question Hour: Starred Questions as shown in separate list to be asked and 2) Consideration and Voting on the Demand for Grants (2005-2006): The Minister of Finance to move that the Demand for Grants for the year 2005-2006 be considered 2005-2006 be considered Special Mention (Rule 280): Members to raise matters under Rule 280. Also to move that the Demand for Grants be passed.

3 Papers to be Laid on the Table of House: 3) Appropriation (No. 2) Bill, 2005 (Bill No. 5 of 2005): The Minister of Finance to introduce the Appropriation (No. 2) Bill, 2005 with the leave of the House. 2. Finance Accounts for the year 2003-2004 (bilingual). Also to move that the Bill be considered and passed S. Report of the Comptroller and Auditor General of India for the year ended March 2004. (English and Hindi versions). Siddharath Rao

Delhi 30th March 2005 **4** Short duration discussions:

Secretary

1. 'Problems relating to the power and water supply':

- i) Shri Kanwar Karan Singh
- ii) Shri Ramvir Singh Bidhuri

to initiate discussion.

2. 'Public distribution system in Delhi':

- i) Shri Ramvir Singh Bidhuri
- ii) Shri Vijay Jolly
- iii) Shri Tarvinder Singh Marvah

to initiate discussion.

4th April 2005 Delhi Siddharath Rao

Secretary